

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF: A.B.M CONCRETE PVT. LTD.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	A.B.M. CONCRETE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16/02/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, KANPUR
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36912UP2012PTC048943
5.	Address of the registered office and principal office (if any) of corporate debtor	HOUSE NO. 194/18/4, LAXMAN PRASAD ROAD WAZIRGANJ LUCKNOW Lucknow UP 226018 IN
6.	Date of closure of Insolvency Resolution Process	21.09.2021 * * to be read as 05.10.21 : A copy of the written order passed by Hon. NCLT, for Liquidation was made available on 05.10.2021
7.	Liquidation commencement date of corporate debtor	22.09.2021 ** ** A copy of the written order passed by Hon. NCLT, for Liquidation was made available on 05.10.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Aditya Agarwal, Reg. No.- IBB/PA-001/IP- P00529/2017-18/10954
9.	Address and e-mail of the liquidator, as registered with the Board	3A/105 Azad Nagar , Kanpur- 208 002 E Mail : caaditya65@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	3A/105 , Azad Nagar , Kanpur- 208 002. E Mail : ipaditya1965@gmail.com
11.	Last date for submission of claims	04.11.2021

Notice is hereby given that the National Company Law Tribunal (Allahabad Bench) has ordered the commencement of liquidation of the A.B.M. CONCRETE PRIVATE LIMITED on 21.09.2021 the written Liquidation order passed by Hon. NCLT, Allahabad was made available on 05.10.2021.

The stakeholders of A.B.M. CONCRETE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 04.11.2021, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature Of Liquidator
Date and place: 06.10.2021 , Kanpur

Sd/-
Mr. Aditya Agarwal,
Liquidator



Reg. No.- IBBI/IPA-001/IP-P00529/2017-18/10954